

**FORM B**  
**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF**  
**M/s. AXIOMATA ELEVATORS PRIVATE LIMITED**

| No. | Particulars                                                                        | Details                                                                                                                                               |
|-----|------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.  | Name of Corporate Debtor                                                           | <b>AXIOMATA ELEVATORS PRIVATE LIMITED</b>                                                                                                             |
| 2.  | Date of incorporation of corporate debtor                                          | 21-07-2008                                                                                                                                            |
| 3.  | Authority under which corporate debtor is incorporated / registered                | Registrar of Companies- Ernakulam                                                                                                                     |
| 4.  | Corporate Identity No. / Limited Liability Identity No. of corporate debtor        | U52335KL2008PTC022839                                                                                                                                 |
| 5.  | Address of the registered office and principal office (if any) of corporate debtor | Room No.10A, B & B Building, Power House Road, Opp. Sharon Marthoma Church, Palarivattom P.O, Kochi - 682025, Kerala                                  |
| 6.  | Date of Closure of Insolvency Resolution Process                                   | 28-10-2022                                                                                                                                            |
| 7.  | Liquidation Commencement Date of Corporate Debtor                                  | 29-10-2022 (Order made available on 1-11-2022)                                                                                                        |
| 8.  | Name, and Registration Number of the Insolvency Professional acting as liquidator  | <b>Renahan Vamakesan</b><br>Regn No:IBBI/IPA-002/IP-N00630/2018-19/11897                                                                              |
| 9.  | Address and E-mail of the Liquidator as registered with the Board                  | Villa No: 23, Skyline Rosemount Homes, Kunjan Bava Road, Vyttila P.O, Kochi-682019 Kerala. <a href="mailto:renahanv@gmail.com">renahanv@gmail.com</a> |
| 10. | Address and E-mail to be used for correspondence with liquidator                   | Villa No: 23, Skyline Rosemount Homes, Kunjan Bava Road, Vyttila P.O, Kochi-682019 Kerala. <a href="mailto:renahanv@gmail.com">renahanv@gmail.com</a> |
| 11. | Last Date for submission of claims                                                 | <b>2-12-2022</b>                                                                                                                                      |

Notice is hereby given that National Company Law Tribunal, Kochi has ordered the commencement of liquidation of the **AXIOMATA ELEVATORS PRIVATE LIMITED** on 28-10-2022 [order made available on 1-11-2022]

The stakeholders of **AXIOMATA ELEVATORS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **2-12-2022**, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Sd/- Name and Signature of the Liquidator:

**Renahan Vamakesan**

Date: 2-11-2022

Place: Kochi

Regn No: IBBI/IPA-002/IP-N00630/2018-19/11897